

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 473 OF 2010

Tuesday, this the 13th day of July, 2010

CORAM:

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

P.K.Krishnankutty
(Retired Section Engineer/Works
Southern Railway)
Residing at ENRA C-39
Elankath Nagar, Valiavila
Thirumala P.O
Thiruvananthapuram – 695 406

... **Applicant**

(By Advocate Mr.M.P.Varkey)

versus

1. Union of India represented by Chairman
Railway Board, Rail Bhavan
New Delhi
2. General Manager
Southern Railway
Chennai – 600 003

... **Respondents**

(By Advocate Mr.Thomas Mathew Nellimoottil)

The application having been heard on 13.07.2010, the Tribunal on the same day delivered the following:

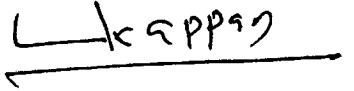
ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

Counsel for applicant submits that the applicant is seriously ill and this Tribunal may observe that the Disciplinary proceedings against him be finalized as early as possible. Since the disciplinary proceedings are continuing, this OA stands dismissed with the observation to the effect that it may be finalized as early as possible. There shall be no order as to costs.

Dated, the 13th July, 2010.


K.NOORJEHAN
ADMINISTRATIVE MEMBER
vs


JUSTICE K.THANKAPPAN
JUDICIAL MEMBER